

संभार संसद के राज्य मंत्री (श्री० शेर सिंह) : मध्य प्रदेश के जिन स्थानों में वर्ष 1973-74 के दौरान माटोमैटिक एक्सचेंज खोलने का प्रस्ताव है, या खोल दिए गए हैं उनके नामों की एक सूची विवरण में दे दी गई है।

विवरण

1. मधसीर
2. लहर
3. बदरवास
4. पिथौरा
5. गढ़ाकोटा
6. ओकार जो मान्धाता
7. चागा टोला
8. भोपाल असेम्बली

RECRUITMENT OF ENGINEERING GRADUATES TO CLASS III POSTS

4747. SHRI S. D. SOMASUNDARAM : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of Engineering Graduates are recruited to various Class III posts for which Diploma in Engineering is the minimum prescribed qualification in various Central Government departments and undertakings; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) The qualifications and experience required for a post are usually prescribed with reference to the duties and responsibilities as also the job requirements of the post. This being so, it is a fact that for various CLASS III posts, Diploma in Engineering is prescribed as a minimum

qualification. Persons possessing a higher qualification than the minimum prescribed for the post, can also apply and get appointed to such posts, as long as they are within the prescribed age limits for the posts. Accordingly, a number of Engineering Graduates get recruited to various Class III posts for which Diploma Engineering is the minimum prescribed qualification in various Central Government departments. As regards public sector undertakings while the position is broadly the same as stated above, no centralised information is available.

(b) The reasons for Graduates applying for and being appointed against Class III posts, for which Diploma in Engineering is the prescribed qualification is that the persons concerned have been unable to secure higher appointments, for which Degree in Engineering is prescribed as the minimum qualification.

ENGINEERING GRADUATES WORKING IN ENGINEERING DEPARTMENTS

4748. SHRI S. D. SOMASUNDARAM : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2425 on 28th November, 1973 regarding forwarding of applications by various Departments and state :

(a) whether the information regarding the number of Engineering Graduates working in Engineering Departments in the posts for which minimum qualification prescribed is Diploma in Engineering has been collected; and

(b) if so, the outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The requisite information called for from various Ministries/Departments in November, 1973 has not yet been received from all of them. The information so far received is however given in the statement attached.

STATEMENT

| Name of Ministry/Department | Number of Engineering Graduates Working Against posts for which Minimum Educational Qualification Prescribed is Diploma in Engineering |
|---|--|
| 1. Ministry of Works & Housing | 765 in C.P.W.D. |
| 2. Ministry of Irrigation & Power | 166 in C.W.&P.C. |
| 3. Ministry of Information & Broadcasting | 160 |
| 4. Ministry of Tourism & Civil Aviation | 1 |
| 5. Ministry of Transport & Shipping | 27 |
| 6. Ministry of Heavy Industries | Nil |
| 7. Ministry of Commerce | Nil |
| 8. Ministry of Home Affairs | 10 |
| 9. Department of Science & Technology | 2 |
| 10. Department of Rehabilitation | 6 |
| 11. Department of Atomic Energy | 1 |
| 12. Department of Culture | 2 |
| 13. Department of Supply | 23 in D.G.S. & D. |
| 14. Department of Space | 1 |
| 15. Department of Social Welfare | Nil |
| 16. Ministry of External Affairs | Nil |
| 17. Department of Banking | Nil |
| 18. Department of Expenditure (Civil) | Nil |
| 19. Department of Expenditure (Defence) | Nil |
| 20. Department of Revenue and Insurance | Nil |
| 21. Department of Public Enterprises | Nil |
| 22. Department of Food | Nil |
| 23. Department of Community Development and Cooperation | Nil |
| 24. Department of Justice | Nil |
| 25. Department of Legal Affairs | Nil |
| 26. Legislative Department | Nil |
| 27. Department of Company Affairs | Nil |
| 28. Planning Commission | Nil |
| 29. Department of Statistics | Nil |
| 30. Department of Steel | Nil |
| 31. Department of Parliamentary Affairs | Nil |
| 32. Department of Electronics | Nil |
| 33. Department of Cabinet Affairs | Nil |
| 34. Department of Personnel and A.R. | Nil |
| 35. President's Secretariat | Nil |
| 36. Prime Minister's Secretariat | Nil |
| 37. Union Public Service Commission | Nil |
| 38. Department of Health | Nil |
| 39. Department of Economic Affairs | 5 |